

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 78(ND)/2016**

**IN THE MATTER OF:**

<b>M/s Bahl Paper Mills Ltd. &amp; Ors.</b>	<b>....</b>	<b>APPLICANT / PETITIONER</b>
<b>Vs</b>		
<b>M/s Manila Resorts Pvt. Ltd. &amp; Ors.</b>	<b>....</b>	<b>RESPONDENT</b>

**SECTION:**

**Under Section 397/398**

**Order delivered on 22.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. P. K. Sachdeva, Advocate

**For the RESPONDENT No. 1** :- Ms. Garima Jain, Advocate

**For the RESPONDENT** :- Ms. Shruti Bist, Advocate  
Mr. Deepak Goel, Advocate

**ORDER**

For Order see **CP/CA No. 129(ND)/2016**

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**